

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 951 of 2019 & IA No 1719, 2557 of 2020	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd.& Anr.	ShallyBhasin	Anoop Prakash Awasthi-R1 Arvind Kumar Gupta Mahesh Gupta-R2 Ragini Gupta

For Orders

2.	Comp. App. (AT) (Ins) No. 1097 of 2020	Committee of Creditors of M/S KSK Mahanadi Power Company Ltd. through Power Finance Corporation Ltd. Vs. KSK Mahanadi Power Company Ltd. through its resolution Professional, Sumit Binani With	Biswajit Dubey	Sumesh Dhawan
3.	Comp. App. (AT) (Ins) No. 1116 of 2020	Sumit Binani Resolution Professional of KSK Mahanadi Power Company Ltd. Vs. Power Finance Corporation Ltd. With	Misha	Sanskriti Sidna-COC
4.	Comp. App. (AT) (Ins) No. 1127 of 2020	Punjab National Bank Vs. KSK Water Infrastructures Pvt. Ltd.	Bishwajit Dubey	Rakhi Ray-R1

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd. & Anr.	Abhishek Bharti	
----	---------------------------------------	--	-----------------	--

6.	Comp. App. (AT) (Ins) No. 269 of 2021	Mansi Brar Vs. Dream Procon Pvt. Ltd.	Sunil Fernandes	
7.	Comp. App. (AT) (Ins) No. 294 of 2021	SRLK Enterprises LLP. Vs. Jalan Transolutions (India) Ltd.	Rakesh Kumar	
8.	Comp. App. (AT) (Ins) No. 298 of 2021	Anuj Tejpal Vs. Rakesh Yadav & Anr.	Jeevan Ballav Panda	

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 1377 of 2019	State Bank of India. Vs. Subodh Kumar Agrawal & Ors. With	Charu Bansal	Radhika Gautam Ujjal Banerjee-R2 V.M. Srivastava Kumar Anurag Singh-R5
10.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal- RP Vishrutyi Sahni-R1 Ujjal Banerjee-R2 Shivambika Sinha- R2
11.	Comp. App. (AT) (Ins) No. 460 of 2020	V N Commercial Corporation Vs. C Srinivasan, Resolution Professional & Ors.	Ashish Rana	
12.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors.	Raveena Rai	
13.	Contempt Case (AT) No. 03 of 2021 in Comp. App. (AT) No. 238 of 2018 & I.A. No. 2440 of 2020	Ankit Mittal Vs. Ankita Pratisthan Ltd. & Ors.	Kausik Chatterjee	Vanita Bhargava Wamika Trehan Joyti Prakash Sahu- R3 to R10

14.	Competition App. (AT) No. 26 of 2018	Ghaziabad Development Authority Vs. Competition Commission of India With	VaibhavGaggar	Rajshekhhar Rao
15.	Compensation Application (AT) No. 01 of 2018	Sateyendra Singh &Anr. Vs. Ghaziabad Development Authority and Anr	Dinesh Kumar	VaibhavGaggar (GDA), BalajiSubramanian (R-CCI)

12:30 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

16.	Comp. App. (AT) (Ins) No. 348 of 2020 Part Heard	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr. With	Avishek Das	Kumar Anurag Singh
17.	Comp. App. (AT) (Ins) No. 720 of 2020 Part Heard	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**